


**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 06-05-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Suresh Pareek , Sr. Advocate	S.B. Civil Misc. Transfer Petition No.37/15 Smt. Ranjana Vs. Manoj Kumar	Arun Singh Shekhawat	I.R. Saini
2	Sh. Shashi Bhushan Gupta , Advocate	S.B. Cr. Misc. Petition No. 4322/15 Ranjan Kanwar Nathwat Vs. State	S. Gaharana Vimal Choudhary/Yogesh	Mahesh Gupta
3	Sh. Vikas Jain, Advocate	S.B. Criminal Misc. Petition No.2678/15 Alka Dadhich Vs. State	S.S.Hasan	Kapil Mathur
4	Ms. Archana Mantri , Advocate	S.B. Civil Second Appeal No. 339/05 Mewad Motors Company Vs. Sardar Rajender Singh	R.P.Garg	Ashok Sharma

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)